MUMBAI BENCH, MUMBAI

C.P No. 28/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.02.2017

NAME OF THE PARTIES:

Narender Rattan Sheoran

V/s.

M/s. Dolphin Offshore Enterprises (India) Ltd.

SECTION OF THE COMPANIES ACT: I & BP of the Companies Act 2013.

S. No. NAME DESIGNATION

SIGNATURE

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Common Order

CP No.24/ I&BP/NCLT/MB/MAH/2017

CP No.25/ I&BP/NCLT/MB/MAH/2017

CP No.26/ I&BP/NCLT/MB/MAH/2017

CP No.27/ I&BP/NCLT/MB/MAH/2017

CP No.28/ I&BP/NCLT/MB/MAH/2017

For having both the parties reported that they will file Terms of Settlement in between them by tomorrow i.e. 1.3.2017, at their request, list this matter for hearing on 1.3.2017.

> B.S.V. PRAKASH KUMAR Member (Judicial)